

**GOVERNMENT OF INDIA
MINES
LOK SABHA**

UNSTARRED QUESTION NO:4407
ANSWERED ON:07.12.2010
EXTRACTION OF MINERALS
Patle Kamla Devi

Will the Minister of MINES be pleased to state:

- (a) whether the Government of Chattisgarh has sent a proposal to the High Level Committee on mining policy to address the issue of extraction of minerals in scheduled areas;
- (b) if so, the details thereof and the reaction of the Government thereto; and
- (c) the follow up action taken by the Government thereon?

Answer

THE MINISTER OF MINES AND MINISTER OF DEVELOPMENT OF NORTH EASTERN REGION (SHRI B. K. HANDIQUE)

(a) to (c): The State Government of Chattisgarh has suggested to the Group of Ministers, which is considering a draft Mines and Mineral Bill, that the Mining Law should provide for a clear obligation on the mining lease holder in the Scheduled Areas to provide an amount for benefit of tribals. Since the draft Act is under consideration, the specific measures and provisions are not yet finalised. Till a final decision is taken, it would not be possible to give specific details on the proposal.